

CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH :: GUWAHATI :: 5.

ORIGINAL APPLICATION NO.

61

1994

MISC.PETITION/CONTEMPT PETITION/REVIEW APPLICATION NO. (O.A.)

Shri D.N.Saikia, ACS

APPLICANT (S)

VERSUS

U.O.I & Ors.

RESPONDENT (S)

Mr P.K.Goswami

ADVOCATE FOR  
APPLICANT (S)

Mr M.K.Chutia.

Mr A.K.Choudhury, Addl.C.G.S.C & G.A., Assam.

ADVOCATE FOR  
RESPONDENT (S)

OFFICE NOTE

DATE

COURT'S ORDER

This application is in  
form and within time.

C. P. of Rs. 50/-

deposited via

IPO/BD No. 86/1628

Dated ... 22/3/94

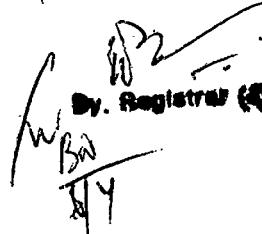
23.3.94

Heard learned as Senior  
counsel Mr P.K.Goswami on behalf  
of applicant Shri D.N.Saikia, ACS  
Perused the statements of grieva-  
ces and reliefs sought for in the  
application. Learned Senior Govt  
Advocate, Assam Mr Y.K.Phukan  
prays for two days time to get  
instructions. Time allowed as  
prayed for.

List on 25.3.94 for considera-  
tion of admission and further  
orders.

Requisite fee of Rs. 30/-  
deposited for 6 Nos.  
Respondent via IPO/BD/  
Cash Receipt No 60  
Dated ... 6/4/94

  
Vice-Chairman

  
Member

## OFFICE NOTE

## DATE

## COURT'S ORDER

25.3.94

Heard learned Senior Advocate Mr P.K.Goswami on behalf of applicant Shri Dhirendra Nath Saikia, ACS. Perused the statement of grievances and relief sought for in this application. Also heard learned Sr.Govt. Advocate, Assam Mr Y.K.Phukan and Addl.C.G.S.C Mr A.K.Choudhury.

This application is admitted. Issue notice on the respondent under Registered Post. Mr Phukan and Mr Choudhury prays for six weeks time to file counter. Treated as allowed as prayed for.

List on 23.5.1994 for counter and further orders.

Heard counsel of the parties on interim relief prayer. In view of allegations that 7 (seven) officers of the Assam Civil Service attaining age of 54 on the first day of April, 1994 have been recommended/forwarded by the State Government for consideration by the Selection Committee for preparation of select list for promotion to IAS against vacancies for the year 1994-95 in the Assam Meghalaya Joint Cadre, we consider it just and expedient to pass the interim order as under :-

Respondent No.3, Government of Assam is directed to recommend and forward the name of applicant Shri Dhirendra Nath Saikia, ACS alongwith his records immediately to the Selection Committee for consideration.

3

O.A. 61/94

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OFFICE NOTE

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COLT'S UNDER

25.3.94

while preparing select list for promotion to the IAS for the year 1994-95 Assam Meghalaya Joint Cadre. The respondent No.2, Union Public Service Commission and respondent No. Selection Committee are directed to proceed in the matter of selection having regard to the Regulation 5(3) of the IAS (Appointment by Promotion Regulation 1955 and to consider Shri Dhirendra Nath Saikia, ACS alongwith eligible candidates already recommended.

Inform all concerned immediate

copy of the order be furnished to the counsel of the parties.

Inform all concerned by a special messenger/Fax message/ telegraphically etc. at the earliest of the applicant.

By order

85 3.94

P.9

Chairman  
Vice-Chairman  
Secretary  
Member

29.3.94.

Copy of order

25/12/94

issued to the

responses and place

Filed. No. 1212-  
28. 25/3/94

Bar  
09/13

Prerequisites are read  
6.9.84 & 1984  
m.1984-91 to 12.4.84.

Notices duly served  
on Respondent ~~389~~  
3/15/99 10:00 AM

Don  
/ 116

O.A. 61/94

OFFICE NOTE

( DATE )

ON T'S ORDER

24-6-94

Learned counsel Mr. P. J. Phukan submits that order may be passed in presence of Sr. counsel Mr. P. K. Goswami. Addl. C.G.S.C. Mr. A. K. Choudhury is present. List on 28-6-94 for order.

*Agarwal*  
Vice-Chairman

*60*  
Member

lm

28.6.94

Learned counsel Mr. J. Chutia for the applicant is present. Learned Sr. Govt. Advocate, Assam Mr. Y. K. Phukan submits that a review petition has been filed in connection with this case and prays to list it after a week for order.

Adjourned.

List on 6.7.1994 for order. Mr. Phukan will serve a copy of review petition to Mr. J. Chutia.

*Agarwal*  
Vice-Chairman

*60*  
Member

PG

*Agarwal*

6-7-94

Counsel of the parties are not present.

List on 11-7-94.

*Agarwal*  
Vice-Chairman

lm

*60*  
Member

OFFICE NOTE

DATE

COURT'S ORDER

25.7.94

Counsel of parties are present  
 Misc.Petition No.62/94 by the respo  
 dent, State of Assam has been dispo  
 of vide order passed today, the 25.  
 1994. The order dated 25.3.94 passe  
 in this case had been complied as  
 stated in the letter referred in the  
 order of the Misc.Petition. It is no  
 now necessary to keep this case  
 pending.

This Original Application is  
 disposed of.

Inform all concerned.

*Shagni*  
 Vice-Chairman

*De*  
 Member

*gjm*  
 pg

26.8.94  
 Copy of order dt. 25.7.94  
 issued to all concerned  
 by Regd. Post vide D.No.  
 3714-3724 dt. 30.8.94.

OFFICE NOTE

DATE

COURT'S ORDER